

and other related issues, the question of keeping a part of the future D.A. instalments in deposit came up for discussion. No conclusions have so far been reached.

(b) The estimated cost of an instalment of D.A. to the Central Government employees is Rs. 62 crores per annum. The question of the payment of the D.A. instalments that have become due for consideration, therefore, requires careful consideration particularly in the light of its effect on the general economic situation and the Budget; hence the time-lag.

(c) No suggestion in this regard was under consideration of the Government and, therefore, the question of any decision on it does not arise.

Nagpur-Delhi and Madras-Hyderabad flights by Indian Airlines

2109. SHRI NARASINGHA PRASAD NANDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to connect Nagpur with Delhi, Madras and Hyderabad by Indian Airlines for the remaining two days of the week, if so, by when it is likely to be connected; and

(b) whether Government propose to develop Nagpur Airport to make it worthy for Air bus service and for landing International flights in case of diversion of flights from Bombay and other cities during the next two years and also creating extra facilities and amenities for the passengers there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The present traffic demand to and from Nagpur is adequately met by the existing 4 days B-737 service Delhi/Nagpur/Hyderabad and once weekly Delhi/Nagpur/Madras service.

(b) There is no proposal to operate Air bus services to Nagpur during the current Plan period.

Loan for Kerala Government from Gulf Countries

2110. SHRI C. HARIDAS: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a consortium of Gulf Countries has offered Dollar 10 billion (Rs. 1,000 crores) to Kerala Government as loan for implementing a massive industrialisation programme;

(b) if so, what are the names of the members of the consortium;

(c) what is the rate of interest payable and the terms of repayment;

(d) what are the details of utilisation of the proposed loan;

(e) whether Central Government have given clearance for the same; and

(f) if not, what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (d) Government of India have received no formal proposal from the Government of Kerala regarding consortium of Gulf Countries offering a loan of \$ 10 billion to Kerala Government.

(e) and (f) Do not arise.

India Garment Fair

2111. SHRI C. HARIDAS: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Trade Development Authority had organised an India Garment Fair in Japan in July, 1981;

(b) whether any orders have been bagged by the Trade Development Authority in that Fair;